

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 43/GT/2018

Subject : Approval of tariff for Kishanganga HE Project (330 MW) for the period from anticipated COD of Unit-I and Unit-II to 31.3.2019.

Date of hearing : **20.2.2018**

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : NHPC

Respondent : Power Development , Jammu & 2 Others

Parties present : Shri Piyush Kumar, NHPC
Shri Jitendra Kumar Jha, NHPC
Shri A.K. Pandey, NHPC
Shri Chandra Mohan, NHPC
Shri P.K Langer , NHPC

Record of Proceedings

This petition has been filed by the petitioner, NHPC for approval of tariff of Kishanganga Hydroelectric Project, (the generating station) from 31.1.2018 till 31.3.2019 in terms of the CERC (Terms and Conditions of Tariff) Regulations, 2014.

2. During the hearing, the petitioner made detailed submissions in the matter and prayed that the provisional tariff for the generating station may be determined in accordance with the provisions of the 2014 Tariff Regulations.

3. None appeared on behalf of the respondents. The Commission directed the petitioner to submit, on affidavit, the following additional information, with advance copy to the respondents, on or before 16.3.2018:

- i. Current status of the project.
- ii. Capital expenditure as on actual COD of Units/Station.
- iii. Status of approval of Final RCE from M.O.P,GOI
- iv. Status of Completion cost vetted by DIA.

4. The matter shall be listed in due course for which separate notices will be issued.

By order of the Commission

**Sd/
(T. Rout)
Chief (Law)**